

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 355/TT/2025

Subject : Petition for truing up of the transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset in “Eastern Region Strengthening Scheme IX Project” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Date of Hearing : **14.5.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Zafrul Hasan, PGCIL
Shri Raman Kumar, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. The representative for the Petitioner requested time to file the information regarding the freehold land.
3. None of the Respondents has filed reply in the matter despite notice.
4. The Commission acceded to the Petitioner’s request and directed the Petitioner to provide the details of the freehold land, on an affidavit, within a week.
5. The Commission further directed the Respondents, as a last opportunity, to file their respective replies/written submissions, if any, within a week, with a copy to the Petitioner, who may file its rejoinder/written submissions, if any, within a week thereafter.
6. Subject to the above, the Commission reserved its order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

